

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH : BANGALORE

DATED THIS THE 17TH DECEMBER 1986

Present

The Hon'ble Shri Ch. Ramakrishna Rao : Member (JM)

The Hon'ble Shri L.H.A. Rao : Member (AM)

Application Nos.307, 308 & 309/1986(T)

1. Shri G. Lokanatha,
Scientist 'C', Resident
Technical Office (Aircraft), ... Applicant in A.No.307/1986
Directorate of Aeronautics, •
C/O HAL, Bangalore-17.
2. Shri V. Ranganathan,
Scientist 'D', Resident
Technical Office,
Directorate of Aeronautics, ... Applicant in A.No.308/1986
C/O HAL, Bangalore-17.
3. Shri R.V. Narayana Murthy,
Scientist 'D', Resident
Technical Office (Engines), ... Applicant in A.No.309/1986
C/O HAL, Bangalore-75.

1. The Union of India,
represented by the Secretary,
Defence Department,
New Delhi.

Respondents

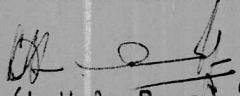
2. Union Public Service Commission,
New Delhi, by its Secretary.

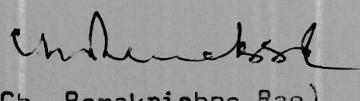
(Shri M.S. Padmarajaiah, Advocate)

This application has come up for hearing before
this Tribunal today, the Hon'ble Shri Ch. Ramakrishna Rao,
Member (JM), made the following:

ORDER

The applicants seek permission for withdrawal of
the applications. Shri M.S. Padmarajaiah, counsel for the
respondents, has no objection. The applicants are, therefore,
permitted to withdraw the applications. The applications are
disposed of accordingly. In the result, the applications are
dismissed as withdrawn.


(L.H.A. Rego) 17.12.86
Member (AM)(R)
17.12.1986


(Ch. Ramakrishna Rao)
Member (JM)
17.12.1986

Orders of Court Tribunal

KSPVC/LHARM

A.Nos.306 and 307/86.

ORDER

A.No.306/86

Shri K. Sridhar appears for Shri V.H. Ron. Shri Sridhar submits that A.No.306/86 corresponds to writ petition No.19972 of 1980 and this application may be dismissed as withdrawn. Hence, we dismiss A.No.306/86 as withdrawn by the applicant. No costs.

A.No.307/86

Shri Sridhar submits that on the very questions that arise for determination in this case, Applications Nos.308 and 309/86 are set down for hearing on 25.11.1986 and this case may also be taken up for hearing on that date. We are of the view that this request of Shri Sridhar is reasonable. We, therefore, post this case to 25.11.1986.

Application No.307 and Applications Nos.308 and 309/86 on 25.11.86 before this Bench.



bsv

sd/

sd/

VICE CHAIRMAN 6.11.1986 MEMBER (A) 6.11.1986
6.11.1986 6.11.1986

True copy

Hari

SECTION OF
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE